

DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS
FOR THE MONTH OF APRIL 2022

ABSTRACT

Sr.No	Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madras High Court - Commercial Division	754	29	45	738
	Madras High Court - Commercial Appellate Division	157	13	2	168
	PRINCIPAL SEAT TOTAL	911	42	47	906
	Madurai Bench - Commercial Appellate Division	11	0	0	11
	GRAND TOTAL	922	42	47	917

APRIL 2022

COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS.CD. 62/2022	P1 – RUCHI SOYA INDUSTRIES LIMITED, THROUGH ITS AUTHORIZED REPRESENTATIVE, MR. T.GAJENDRA. VS. R1 - EKAADANTHAA AGRO FOOD	1. P.GIRIDHARAN 2. DOMINIC SAVIO DAVID 3. H.SIDDARTH VS.	01-03-2022	24-02-2022
2	Madras High Court	Chennai	CS.CD. 67/2022	P1 – MR.S.THANU, PROPRIETOR, V CREATIONS, VS. R1 - BHARATH SANCHAR NIGAM LIMITED R-2 MAHANAGAR TELEPHONE NIGAM LIMITED and 44 OTHERS	1. M/S.K. HARISHANKAR 2. SRINATH SRIDEVAN 3. T.K.BHASKAR VS. 1. M/S.A.M.VENKATAKRISHNAN 2. V.PRIYA	31-03-2022	31-03-2022
3	Madras High Court	Chennai	CS.CD. 69/2022	P1 – MADDOCK FILMS PRIVATE LIMITED REP. BY ITS AUTHORISED SIGNATORY MR.KAMLESH JAIN VS. R1 - BHARAT SANCHAR NIGAM LIMITED, R-2 MAHANAGAR TELEPHONE NIGAM LTD., and 38 OTHERS	1. M/S. P.K. LAW FIRM 2. T.PANDIYAN 3. N.RAJENDRA KUMAR VS.	04-04-2022	04-04-2022
4	Madras High Court	Chennai	CS.CD. 68/2022	P1 – P.PANDIAN P-2 KELA AND COMPANY REP.BY ITS PARTNER MR.P.PANDIAN, VS. R1 - M/S.VVM LUNGI COMPANY REP.BY ITS SOLE PROPRIETOR, MR.V.MATHAVAN,	1. ARUN C.MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS.	25-03-2022	08-03-2022
5	Madras High Court	Chennai	CS.CD. 70/2022	P1 – M/S FUJITSU GENERAL (THAILAND) COMPANY LTD., REPRESENTED BY ITS DIRECTOR, MR.NORIAKI TERASHIMA VS. R1- ETA GENERAL PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR,	1. M/S. ARVA MERCHANT 2. THRIYAMBAK J.KANNAN 3. ADITYA MUKERJEE VS.	24-02-2022	23-02-2022
6	Madras High Court	Chennai	CS.CD. 75/2022	P1 – DR.GANESANS HITECH DIAGNOSTIC CENTRE PVT.LTD., REPRESENTED BY AUTHORISED REPRESENTATIVE VS. R1 - M/S NEUBERGHITECH LABORATORIES PVT.LTD., REP. BY ITS DIRECTOR R-2 HITECH ADVANCED LABS	1. M/S.VADIVELU DEENADAYALAN 2. KAVITHA DEENADHAYALAN 3. ROHINI RAVIKUMAR.S VS. 1. M/S.A.K.MYLSAMY & ASSOCIATES 2. P.S.SUMAN 3. SUBATHRA MYLSAMY	12-04-2022	12-04-2022
7	Madras High Court	Chennai	CS.CD. 74/2022	P1 - COLLEGEDUNIA WEB PRIVATE LTD Represented by its Authorised Signatory Mr.Sidharth Sablania. VS. R1 - SRM INSTITUTE OF SCIENCE AND TECHNOLOGY R 2 DR T PAARIVENDHAR and 5 OTHERS	1. N.P.VIJAY KUMAR 2. R.PRADEEP 3. M.NAVANEETHA KRISHNAN VS.	04-04-2022	28-03-2022
8	Madras High Court	Chennai	CS.CD. 76/2022	P1 – MS.Y.AAFIYA HALIMA VS. R1 - HINDUSTAN INSTITUTE OF TECHNOLOGY AND SCIENCE REP BY ITS PRO VICE CHANCELLOR, DR.R.W.ALESANDER	1. A.SHABNAM BANU 2. T.SUSHIL SARAYU 3. N.NAREN GAUTAM VS.	06-04-2022	19-03-2022

Form 2

List of cases in which e-payment of Court fees was made during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
9	Madras High Court	Chennai	CS.CD 78/2022	P1 – M/S. NALLI CHINNASAMI CHETTY, Represented by its Partners Nalli Kuppuswami Chetty and Nalli Ramanathan Indian nationals, VS. R1 - NALLINI SAREE WARDROBE, R-2 M/S.CHORYASHI, and 4 OTHERS	1. M/S.BFS LEGAL 2. P.V.BALASUBRAMANIAM 3. FERDINAND D VS.	08-04-2022	06-04-2022
10	Madras High Court	Chennai	CS.CD 80/2022	P1 – M/S KALEESUWARI REFINERY PRIVATE LIMITED, REPRESENTED BY ITS MANAGER (LEGAL), MR.A.SARAVANAN VS. R1 - M/S THE UNIVERSAL SEEDS CORPORATION	1. S.VIJAYAN SUBRAMANIAN 2. M.V. BHASKAR 3. A.MURALI VS.	22-04-2022	22-04-2022
11	Madras High Court	Chennai	CS.CD 81/2022	P1 - M/S KALEESUWARI REFINERY PRIVATE LIMITED, REPRESENTED BY ITS MANAGER (LEGAL) MR.A.SARAVANAN VS. R1 - M/S SHR OIL MILLS,	1. S.VIJAYAN 2. M.V.BHASKAR 3. A.MURALI VS.	22-04-2022	22-04-2022
12	Madras High Court	Chennai	CS.CD 82/2022	P1 – TVS ELECTRONICS LIMITED REPRESENTED BY ITS CHIEF FINANCIAL OFFICER, MR.A.KULANDAI VADIVELU. VS. R1 - JITENDER KUMAR TRADING AS HASH CONTROL SYSTEMS	1. M/S.ESHWAR SABAPATHY 2. N.V.SAISUNDER 3. AANCHAL NICHANI VS.	22-04-2022	22-04-2022
13	Madras High Court	Chennai	CS.CD 83/2022	P1 – M/S SRI AGARWAL ISPAL (CHENNAI) PRIVATE LIMITED, REPRESENTED BY ITS DIRECTOR, MR.UMESH KUMAR AGARWAL VS. R1 - M/S BNA AUTOMOTIVE INDIA PRIVATE LIMITED,	1. M/S.P.S.DEEPIKA 2. RISHIKA.M VS.	12-04-2022	12-04-2022
14	Madras High Court	Chennai	CS.CD 86/2022	P1 – AGSAR MATCH INDUSTRIES REPRESENTED BY ITS PARTNER VS. R1 - SUNDRAPANDIAN TRADING AS GERIZIM CHEMICALS,	1. K.PREMCHANDAR 2. L.RAMAPRASAD 3. CHITRA SUBBAIAH	26-04-2022	25-04-2022
15	Madras High Court	Chennai	CS.CD 87/2022	P1 – M/S JAYA BALAJEE REAL MEDIA PRIVATE LTD., REP BY ITS DIRECTOR MR.T.RAMESH, VS. R1 M/S BAYSHORE RECORDS	M/S.RAMALINGAM AND ASSOCIATES VS.	05-04-2022	05-04-2022
16	Madras High Court	Chennai	CS.CD. 90/2022	P1 – NARAYANA EDUCATIONAL SOCIETY, REP. BY ITS AUTHORISED SIGNATORY R.DEVENDRA KAKARLA VS. R1 - SRI BOOMADEVI LAND DEVELOPERS PVT.LTD., REP. BY ITS MANAGING DIRECTOR, MR.K.MALAIRAJAN R-2 GATALA CONSTRUCTIONS REP.BY ITS DIRECTOR	M/S. P. WILSON ASSOCIATES VS.	12-04-2022	11-04-2022

Form 3**List of cases in which Electronic Service of Process has taken place during the month of APRIL 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of APRIL 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	NIL	NIL	Civil Suit (Commercial Cases)	429

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS. No. 154/2016	P1 – M/S.SURI ENGINEERS PVT LTD., REP. BY ITS CHAIRMAN & MANAGING DIRECTOR K.V.RAMESHWAR REDDY VS. R1 - THE NEW INDIA ASSURANCE CO LTD., R-2 M/S.UNITRANS LINES INDIA PVT LTD.,	1. M/S.SHUBHARANJANI ANANTH 2. K.S.RAVIKUMAR 3. M.SANTHANAMARI VS. 1. M/S.S.R.SUNDAR 2. A.S.SUBRAMANIAN 3. M/S.PASS ASSOCIATES	23-03-2016	01-04-2022
2	Madras High Court	Chennai	CS. No. 400/2019	P1 – ARUMUGAM RAJEDRA BABU VS. R1 - ASHOK LEYLAND LTD, Rep.by its M/D. R-2 SUN MOBILITY, Rep.by its Chairman, Maini Sadan and 3 OTHERS	1. M/S.S.P.VIJAYARAGAVAN 2. G.THANIGAIVEL VS. 1. M/S.S.VENKATARAMAN 2. S.VIJAYANAND 3. M/S.M.S.BHARATH	02-07-2019	01-04-2022
3	Madras High Court	Chennai	CS. No. 62/2020	P1 – M/S.A.T.M.CONSTRUCTIONS (P)LTD., Rep.by its Director Faiz Mohammed, VS. R1 - M/S.BHARATH PETROLEUM CORPORATION LTD, Rep.by its Senior Manager-Legal (South) R-2 M/S.BHARATH PETROLEUM CORPN.LTD. Rep.by its Territory Manager (Retail)	1. M/s. R.BALACHANDERAN 2. V.JAYAPRAKASH 3. V.TAMIZH SELVAN VS. M/S.S.RAMASUBRAMANIAM & ASSOCIATES	12-02-2020	01-04-2022
4	Madras High Court	Chennai	CS. No. 98/2013	P1 – M/S. ALPHA COMMERCIALS VS. R1 - MR.A.M.FAROOK R-2 M/S.A.K.R. VIJAYPAAR LTD REP.BY MRS. M.D MR.A.M.FAROOK and 4 OTHERS	1. M/S.T.DHANASEKARAN 2. A.AGILESH VS. 1. M/S.K.SAKTHIVEL 2. S.VIJAYAKUMAR 3. P.GAJENDRA BABU	19-02-2013	04-04-2022
5	Madras High Court	Chennai	CS. No. 298/2018	P1 - PRADEEP STAINLESS INDIA PVT. Ltd., VS. R1 - M/S.JB ENTERPRISES	1. M/S.SUBHANG NAIR 2. K.M.D.MUHILAN 3. PAVITRA VENKATESWARAN VS. 1. M/S.N.P.VIJAY KUMAR 2. R.PRADEEP	26-04-2018	04-04-2022

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
6	Madras High Court	Chennai	CS. No. 195/2021	P1 – MR.SANJAY A.WADHWA PROPRIETOR M/S ARJUNDAS POKARDAS VS. R1 - MR.JAYALAL N.MENON, PROPRIETOR, M/S BACKWATER STUDIOS, R-2 M/S CHAND CREATIONS REPRESENTED BY ITS MANAGING PARTNER, MR.J.SARATHCHANDRAN NAIR, and Another	1. M/S.K.HARISHANKAR 2. SRINATH SRIDEVAN, 3. T.K.BHASKAR VS. 1. M/S.T.S.BASKARAN 2. N.NATHAMI 3. MOHAMMED IFRAN ALI	03-06-2021	04-04-2022
7	Madras High Court	Chennai	CS. No. 101/2020	P1 – M/S.SRI NARASUS COFFEE COMPANY LTD, Rep.by its Managing Director P.Sivanantham, VS. R1 - M/S.SRIMATHI MAHALAKSHMIAMMAL EDUCATIONAL TRUST, Rep.by its Managing Trustee R.P.Sarathy, R-2 M/S.NARASUS SARATHY INSTITUTE OF TECHNOLOGY, Rep.by its Managing Trustee R.P.Sarathy, and 9 OTHERS	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.K.RAJASEKARAN 2. M.R.GOKULKRISHNAN 3. S.PATRICK	04-03-2020	06-04-2022
8	Madras High Court	Chennai	CS. No. 102/2020	P1- SRI NARASUS COFFEE COMPANY LTD Rep.by its M/D. P.Sivanantham. VS. R1 - NARASUS SARATHY INDUSTRIES, A firm by its Partners B.Nithish Harihar and B.Jayashree, R-2 B.NITHISH HARIHAR R-3 B.JAYASHREE	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.K.RAJASEKARAN 2. M.R.GOKULKRISHNAN 3. S.PATRICK	04-03-2020	06-04-2022
9	Madras High Court	Chennai	CS. No. 103/2020	P1 – M/S.SRI NARASUS COFFEE COMPANY PVT LTD, Rep.by its M/D. P.Sivanantham, VS. R1 - NARASUS DAIRY A Firm Rep.by its Partner K.R.Ramanujam, R-2 K.R.RAMANUJAM R-3 R.VISWESWARAN and 3 OTHERS	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.M.R.GOKUL KRISHNAN 2. S.PATRICK	04-03-2020	06-04-2022

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
10	Madras High Court	Chennai	CS. No. 104/2020	P1 – NARASUS SAARATHY Enterprises Pvt.Ltd., Rep.by its M/D. M.V.Balasubramaniam, VS. R1 - SRI NARASUS COFFEE COMPANY PVT LTD, Rep.by its M/D.P.Sivanantham,	1. M/S.M.R.GOKULKRISHNA N 2. S.PATRICK VS. 1. S.SUBASHINY 2. S.AKASH 3. M.SRINIVASAN	04-03-2020	06-04-2022
11	Madras High Court	Chennai	CS. No. 105/2020	P1- M/S.SRI NARASUS COFFEE COMPANY PVT LTD, Rep.by its Managing Director P.Sivanantham, VS. R1 - NARASUS SAARATHY ENTERPRISES PVT.LTD., Rep.by its M/D. M.V.Balasubramaniam R-2 R.P.SARATHY R-3 B.LATHA and 8 OTHERS	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.M.R.GOKULKRISHNA N 2. S.PATRICK	04-03-2020	06-04-2022
12	Madras High Court	Chennai	CS. No. 106/2020	P1 – M/S.SRI NARASUS COFFEE COMPANY PVT LTD, Rep.by its Managing Director P.Sivanantham. VS. R1 - NARASUS SAARATHY ENTERPRISES PVT.LTD., Rep.by its M/D. M.V.Balasubramaniam, R-2 R.P.SARATHY (DIED) R-3 B.LATHA and 8 OTHERS	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.M.R.GOKULKRISHNA N 2. S.PATRICK	04-03-2020	06-04-2022
13	Madras High Court	Chennai	CS. No. 360/2007	P1 – M/S NARASUS SARATHY ENTERPRISES PRIVATE LIMITED, REP. BY ITS MANAGING DIRECTOR M.V.BALASUBRAMAINAN. AMENDED AS PER ORDER DATED 14.09.2018 VS. R1 - NARASUS COFFEE COMPANY A FIRM REPRESENTED BY ITS, MANAGING PARTNER MR.P.SIVANANDHAM,	1. M/S.K.RAJASEKARAN 2. S.BALACHANDRAN VS. 1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN	18-04-2007	06-04-2022
14	Madras High Court	Chennai	CS. No. 158/2020	P1 – NARASUS DAIRY, A firm rep.by its partner K.R.Ramanujam VS. R1 - SRI NARASUS COFFEE COMPANY PRIVATE LIMITED, Rep.by its Managing Director P.Sivanantham	1. M/S. K. RAJASEKARAN 2. S.BALACHANDRAN 3. M.R.GOKUL KRISHNAN VS. 1. S.SUBASHINY 2. S.AKASH 3. M.SRINIVASAN	06-07-2020	06-04-2022

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
15	Madras High Court	Chennai	CS. No. 291/2007	P1 – SRI NARASUS COFFEE CO.PVT.LTD. VS. R1 - M/S.NARASUS SARATHY ENTERPRISES PVT.LTD. REP.BY ITS M/D. M.V.BALASUBRAMANIAM R-2 MR M.V.BALASUBRAMANIAM PARTNER NARASUS ROLLER FLOUR MILLS and 2 OTHERS	1. M/S.S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S K.RAJASEKARAN FOR D1 2. S.RAJENI RAMADASS 3. S.BALACHANDRAN	10-04-2007	06-04-2022
16	Madras High Court	Chennai	CS. No. 698/2011	P1 - SRI NARASUS COFFEE CO. PVT.LTD. VS. R1 - NARASUS ROLLER FLOUR MILL A REGISTERED FIRM REP. BY ITS PARTNER MR.M.V.BALASUBRAMANIAM	1. M/S.SUBA SHINY 2. S.AKASH 3. M.SRINIVASAN VS. 1. M/S.S.BALACHANDRAN 2. A.SWAMINATHAN 3. M.R.GOKUL KRISHNAN	31-10-2011	06-04-2022
17	Madras High Court	Chennai	CS.CD. 39/2021	P1 – MS. DIVYA M.JAIN, REP. BY ITS POWER OF ATTORNEY, MR. MOHANKUMAR, VS. R1 - M/S 24AM STUDIOS PRIVATE LIMITED, REP. BY ITS MANAGING DIRECTOR, MR. R.D.RAJA R-2 M/S SUN TV NETWORKS LIMITED REP. BY ITS AUTHORIZED SIGNATORIES, MR.C.SEMBIAN SIVAKUMAR MR.K.SHANMUGAM and 2 OTHERS	A.DAMODARAN VS. 1. M/S.D.R.LAW CHAMBERS 2. DHANARAM RAMACHANDRAN 3. R.DEVI	10-08-2021	06-04-2022
18	Madras High Court	Chennai	CS. No. 603/2019	P1 – KALAIAGNAR TV PVT LTD Rep.by its Vice President (Finance) G.Rajendran, VS. R1 - DISH TV INDIA LTD, Rep.by its M/D. R-2 PEPPERMINT PVT.LTD. Rep.by its Director and 3 OTHERS	M/S. RICHARDSON WILSON VS. 1. M/S.KING & PARTRIDGE 2. M/S.THRIYAMBAK J.KANNAN 3. ROHAN CHERIAN	15-10-2019	07-04-2022

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
19	Madras High Court	Chennai	CS. No. 605/2019	P1 – ANJUGAM FILMS PVT LTD Rep.by its Auth.Sign. G.Rajendran, P-2 KALAINAR TV PVT.LTD. Rep.by its Auth.Sign. G.Rajendran, VS. R1 - DISH TV INDIA LTD, Rep.by its M/D. R-2 PEPPERMINT PVT.LTD. Rep.by its Director, and 2 OTHERS	M/S.RICHARDSON WILSON VS. 1 - M/S.KING & PARTRIDGE 2. R.NALLIYAPPAN 3. N.PREMALATHA	15-10-2019	07-04-2022
20	Madras High Court	Chennai	CS. No. 661/2019	P1 – N.SURESH VS. R1 - C.PREM KUMAR	1. M/S.R.PRABHAKARAN 2. J.SATHEESH 3. M.KARPAGAM VS. 1. M/S.HARISHANKAR MANI 2. AVINASH KRISHNAN RAVI 3. VIKRAM VEERASAMY	14-11-2019	07-04-2022
21	Madras High Court	Chennai	CS. No. 317/2020	P1 – SOUTH INDIA KRISHNA OIL AND FATS PVT LTD, .Rep. by its Auth. Sign. Ramneesh Kumar Aggarwal. VS. R1 - SOVREIGN AGROTECH REFINERY PVT LTD	1. M/S.S.BALAJANAKI 2. THENKODI ANNAM NELSON 3. GLADYS DANIEL VS. 1. M/S.BFS LEGAL 2. D.FERDINAND 3. PV.BALASUBRAMANIAM	10-11-2020	07-04-2022
22	Madras High Court	Chennai	CS. No. 928/1999	P1 – BOARD OF TRUSTEES OF CHENNAI PORT TRUST VS. R1 - M/S.CHOKKAN INTERNATIONAL LTD. R-2 MISS A.RODRIGUES and 1 OTHER	M/S.NIRANJAN RAJAGOPALAN VS. 1. M/S.T.V.BADRINARAYANA N 2. V.VASISTA FOR D1 3. M/S.SHIVAKUMAR & SURESH	01-01-1999	07-04-2022
23	Madras High Court	Chennai	CS. No. 782/2000	P1 – S.A.RAJKANNU, PROPR. SREE AMMAN CREATIONS, VS. R1 - P.GANESAN AND ANOTHER PROPR. M/S.S.R.R.FILMS R-2 M/S.PRASAD LABORATORY	M/S.A.CHIDAMBARAM VS. 1. M/S.R.SARGUNARAJ 2. M/S.HEMASAMPATH 3. K.KALYANASUNDAR	17-10-2000	12-04-2022

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
24	Madras High Court	Chennai	CS. No. 697/2008	P1 – K.P.RAVICHANDRAN PROP. M/S MOVIE LAND VS. R1 - M/S SREE AMMAN CREATIONS REP BY ITS PROP.S.A.RAJKANNU R-2 M/S MOSER BAER INDIA LTD REP BY ITS DIRECTOR	M/S. A.CHIDAMBARAM VS. 1. M/S C.UMA 2. N.R.R.ARUN NATARAJAN 3. KAVITHA DEENADAYALAN	23-07-2008	12-04-2022
25	Madras High Court	Chennai	CS. No. 488/2019	P1 – SRI BALA BUILDERS AND PROMOTORS PVT LTD, Rep.by its Director G.Jayaraman, VS. R1 - MS. PREMILA R-2 MS. ANITA	1. M/S.SELVI GEORGE 2. P.POOTHASWAMY 3. S.CAROLIN ESABELLA VS. 1. M/S.K.G.VASUDEVAN 2. NARESH VASSUDHEV 3. K.SUDHAN	16-08-2019	12-04-2022
26	Madras High Court	Chennai	CS. No. 201/2020	P1 – WHITE SRL UNIPERSONALE Rep. by its C.E.O, Mr.Giampaolo Benetti, VS. R1 - RAJESH PATEL Trading as Pats Impex	1. M/S. RAJESH RAMANATHAN 2. S.SRIRAMAN 3. S.DIWAKAR VS. 1. M/S.B.A.PRAKASH 2. S.KAVITHA 3. AROKIYA DAS	27-08-2020	12-04-2022
27	Madras High Court	Chennai	CS. No. 337/2020	P1 – CODEYCO S.P.A Rep. by its Auth. Sign. Arun Janakiram, VS. R1 - V.K. ENTERPRISES R-2 SALEEM SHAHUL MEERAN Partner, V K Enterprises and 3 OTHERS	1. M/S.DEEPIKA MURALI 2. KARTHIK SUNDARAM 3. ASWINI S VS. 1. M/S.RANK ASSOCIATES 2. ANJANA	27-11-2020	12-04-2022
28	Madras High Court	Chennai	CS. No. 953/2003	P1 – M/S ALTEN LAMMERTZ NEEDLES LTD., REP.BY ITS M.D., MR S.GANESH VS. R1 - M/S MEINNALF GMBH REP.BY M.D., MR K.P.PAVEL R-2 M/S RHEIN MASCHIENDADAL GMBH and 7 OTHERS	1. M/S C.PARASAN VENKATESH 2. JAYANTHI VENKATESH, 3. C.SARAVANA VS. 1. M/S. C.D.MULHERKAR 2. K.P.INDIRA 3. MR.T.K.BHASKAR	25-11-2003	13-04-2022

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
29	Madras High Court	Chennai	CS. No. 908/2000	P1 – I.T.C LIMITED, REP. BY ITS AUTHORISED SIGNATORY VS. R1 – MAURYA HOTEL (MADRAS) PVT. LTD	1. M/S.K.PREMCHANDAR 2. N.C.VISHAL 3. R.PAVITHRA VS. R1 - M/S.APR ASSOCIATES	29-11-2000	18-04-2022
30	Madras High Court	Chennai	CS. No. 237/2019	P1 - SUN TV NETWORK LTD, REP BY ITS AUTHORISED SIGN, MR. M. JYOTHI BASU VS. R1 - SILVERSTAR COMMUNICATIONS LTD REP BY ITS DIRECTOR	M/S. KING AND PARTRIDGE VS. 1. M/S.T.PAZHANIVEL 2. G.RAMADOSS 3. K.MYILSAMY	02-04-2019	19-04-2022
31	Madras High Court	Chennai	CS. No. 121/2020	P1 – M/S.TEEMAGE BUILDERS PVT. LTD. Rep.by its Manager, Legal, Mr.G.B.Arun Jose, VS. R1 - M/S.R.KRISHNAMURTHY AND CO. Rep.by its Propr. R.Krishnamurthy, R-2 NBCC (INDIA) LTD., Rep.by Auth.Sign.	1. E.K.KUMARESAN 2. K.NAGENDRA PRASAD 3. G.PRABHU VS. 1. M/S.A.SURESH SELVA KUMAR 2. D. MURTHY	12-03-2020	19-04-2022
32	Madras High Court	Chennai	CS. No. 643/2008	P1 – ULTRAMARINE AND PIGMENTS LTD, REP BY N ASOKAN COMPANY SECRETARY VS. R1 - M/S.ACH DEEN COTTAGE INDUSTRIES	1. M/S. TD. SELVAN BABU 2. B POORNIMA KUMAR VS. 1. M/S R.T.SHYAMALA 2. J.DEVI	03-07-2008	22-04-2022
33	Madras High Court	Chennai	CS. No. 128/2021	P1 - AAVANOR SYSTEMS LLP, REPRESENTED BY ITS PARTNER, MR.M.VENNIMALAI VS. R1 - PERS ENTERPRISES PRIVATE LIMITED	1. M/S IYER AND THOMAS 2. H.KARTHIK SESHADRI 3. ELIZABETH SESHADRI VS. 1. M/S.VIJAYAN SUBRAMANIAN 2. M.V.BHASKAR 3. A.MURALI	26-03-2021	22-04-2022

Form 5

List of cases in which Case Management Hearing was held during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
34	Madras High Court	Chennai	CS.CD. 63/2022	P1 – PERS ENTERPRISES PRIVATE LTD REP.BY ITS CHIEF EXECUTIVE/DIRECTOR MR.K.RAVIKUMAR VS. R1 - AAVANOR SYSTEMS LLP REP. BY ITS MANAGING DIRECTOR MR.M.VENNIMALAI	M/S. VIJAYAN SUBRAMANIAN VS.	29-03-2022	22-04-2022
35	Madras High Court	Chennai	CS. No. 685/2019	P1 – K.K.RAMESH, Sole Propr. of M/s.KKR Metal Components, VS. R1 - M/S.HDFC ERGO GENERAL INSURANCE CO. LTD. Rep.by its Manager	1. M/S.S.VASUDEVAN 2. K.KRISHNASWAMY 3. R.VETRIVEL VS. 1. M/S. S.M.VIVEK ANANDH 2. S.SANTHOSH	29-11-2019	28-04-2022
36	Madras High Court	Chennai	CS. (Tr. CS) No. 29/2021	P1 – HDFC ERGO GENERAL INSURANCE COMPANY LTD, Rep.by POA K.Jeeva VS. R1 - K.K.RAMESH	1. M/S.THRIYAMBAK J.KANNAN 2. AMRIT SINGH 3. ROHAN CHERIAN VS.	03-02-2021	28-04-2022

Form 6

Contested commercial cases disposed during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS.CD. 119/2021	P1 - P.VENUGOPAL TRADING AS ANNAVILAAS, VS. R1 - S.SIVARAJ, TRADING AS ANNAVILLASAM RAJ COMPLEX	1. MR.AVINESH 2. M/S AGV LAW ASSOCIATES VS. 1. M/S.S.RAVICHANDRAN 2. K.CHANDRASEKAR 3. A.GOMATHI	07-12-2021		01-04-2022		Decreed			
2	Madras High Court	Chennai	CS.CD. 13/2021	P1 - A.D.PADMASINGH ISAAC PROPRIETOR, AACHI SPICES AND FOODS and Another VS. R1 - MR.PETER SELVARAJ, PROPRIETOR, AASIRS FOODS	1. M/S. C.DANIEL, 2. GLADYS DANIEL 3. V.REVATHY VS.	05-07-2021		04-04-2022		Decreed			
3	Madras High Court	Chennai	CS. No. 153/2013	P1 - M/S. R.S.INFOTAINMENT (P) LTD, REP.BY ITS DIRECTOR MR.R.JAYARAMAN VS. R1 - M/S.PHOTON FACTORY, REP.BY ITS PARTNER GAUTHAM VASUDEV MENON R-2 M/S. ESCAPE ARTISTS REP.BY ITS PARTNER P.MADAN and 2 OTHERS	1. M/S.B.RAMESH BABU 2. A.VENKATESH KUMAR VS. 1. M/S.ANAND ABDUL & VINODH ASSO 2. M/S.T.S.BASKARAN	07-03-2013		05-04-2022		Decreed			
4	Madras High Court	Chennai	CS. No. 828/2016	P1 - BEARDELL LIMITED, rep. by its Company Secretary, K.Murali VS. R1 - BEARDELL POLYMERS PVT LTD, Rep. by its Authorized rep. Binay Kumar Mohta R-2 BEARDELL EQUIPMENT Pvt Ltd., Rep. by its Authorized rep Ajay Kumar Mohta and 3 OTHERS	1 M/S.ARUN C MOHAN 2. VASUNDHARA ARUN 3. BRINDA MOHAN VS. 1. M/S.ADITHYA REDDY 2. SWARNAM RAJAGOPALAN	02-11-2016		05-04-2022		Decreed			

Form 6

Contested commercial cases disposed during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
5	Madras High Court	Chennai	CS.CD. 2/2021	P1 - ABIRAMI MEGA MALL PRIVATE LIMITED, Rep. by its Managing Director, Mr.Sv.Rm.Ramanathan and 2 OTHERS VS. R1 - M/S NEMICHAND JHABAK, PARTNERSHIP FIRM REPRESENTED BY ITS PARTNER MR. V.HITESH JHABAK R-2 MR.V.HITESH JHABAK PARTNER M/S NEMICHAND JHABAK	1. M/S.GUPTA AND RAVI, 2. C.MANO HAR GUPTA 3. S.RAVI VS. M/S.A.CHIDAMBARAM	11-06-2021		05-04-2022		Decreed			
6	Madras High Court	Chennai	CS.CD. 8/2022	P1 - A.D.PADMASINGH ISAAC PROPRIETOR, AACHI SPICES AND FOODS and Another VS. R1 - RASATHI FOOD PRODUCTS AND MARKETING A PARTNERSHIP FIRM HAVING R.SIVAKUMAR A.YASIN, D.SRINIVASAN PARTNERS	1. M/S. C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1. M/S.PCN.RAGHUPATHY 2. R.SATHISHKUMAR 3. N.R.SRINATH	24-01-2022		11-04-2022		Decreed			
7	Madras High Court	Chennai	CS.CD. 28/2022	P1 - A.D.PADMASINGH ISAAC PROPRIETOR, AACHI SPICES AND FOODS and Another VS. R1 - RA.YOGESHWARAN PROPRIETOR, RAY FOODS	1. M/S. C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1.M/S. M.BALASUBRAMANIAN 2. P.VENNITHARAN	21-02-2022		11-04-2022		Decreed			
8	Madras High Court	Chennai	CS.CD. 44/2022	P1 - M/S G.A. FRAGRANCE, A PARTNERSHIP FIRM REPRESENTED BY ITS MANAGING PARTNER MR. V.G.HIRUSAH VS. R1 - N.SUMESH, TRADING AT M/S LASMIYA COSMETICS	M/S. N.DEVI VS. M/S.B.PATCHAIAPPAN	09-03-2022		11-04-2022		Decreed			
9	Madras High Court	Chennai	CS.CD. 30/2022	P1 - M/S R.K.GANAPATHI CHETTIAR, REP. BY ITS PARTNER A.SANKARANARAYANAN. VS. R1 - KOTHAI DAIRY FARM R-2 SRI SIVASAKTHI OIL STORE	M/S. RAMESH GANAPATHY VS. M/S.PRETHIKA. JA	22-02-2022		12-04-2022		Decreed			

Form 6

Contested commercial cases disposed during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
10	Madras High Court	Chennai	CS. No. 349/2019	P1 – M/S.AIR TRAVEL ENTERPRISES INDIA LIMITED Rep.by its Regional Manager, VS. R1 - S.THIRUMAL Propr.M/s. T.P. S.Exports, R-2 T. LATHA Authorised Sign, M/s. T.P.S.Exports	1. M/S.M.ABDUL RAZACK 2. V. VIVEK VS.	06-06-2019		13-04-2022		Decreed			
11	Madras High Court	Chennai	CS.CD. 22/2021	P1 – MRS.PREETHI, W/O MR.DARMENDAR KUMAR JAIN, P-2 KOSMOS GLOBAL A PROPRIETARY CONCERN REPRESENTED BY ITS PROPRIETOR MR. PIYUSH JAIN, VS. R1 - MR.SURESH R.JAIN	1. M/S N.NITHIANANDAM 2. DEVI N 3. A.JAYARAMAN VS. 1. M/S RAHUL K.JAIN 2. PRANAV P.JAIN	20-07-2021		18-04-2022		Decreed			
12	Madras High Court	Chennai	CS. No. 9/2020	P1 – ZEE ENTERTAINMENT ENTERPRISES LTD VS. R1 - SIVANESWARAN Propr. of M/s.Cinerama Studios, R-2 ARAVIND SRIDHAR Propr. of Plugin Studios, R-3 M/S.YASODHA FILMS Rep.by its Partner Arumugam	M/S.KING AND PARTRIDGE VS. 1. M/S.S.KARTHIKEI BALAN 2. S.SHIVRAM 3. LAKSHMIPRIYA MUTHURAMALINGAM	08-01-2020		19-04-2022		Decreed			
13	Madras High Court	Chennai	CS. No. 165/2021	P1 – A.D.PADMASINGH ISAAC, PROPRIETOR, AACHI SPICES AND FOODS, and 2 OTHERS VS. R1 - KARAKUDI AACHI BIRIYANI	1. M/S C.DANIEL 2. GLADYS DANIEL VS. 1. M/S.S.N.ARUNKUMAR 2. M.JAYANTHI	22-04-2021		20-04-2022		Decreed			
14	Madras High Court	Chennai	CS. No. 192/2015	P1 - M/S.PURAVANKARA PROJECTS LTD. VS. R1 - M/S.PURVAMITHRA DEVELOPERS, PVT.LTD.	1. M/S.R.SATHISH KUMAR 2. R.CHANDRASUDAN 3. G.RAMJI VS. 1. M/S.SRI&SHANKAR ASSOCIATES 2. R.UMASHANKAR 3. M.SRIDEVI	12-03-2015		21-04-2022		Decreed			

Form 6

Contested commercial cases disposed during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
15	Madras High Court	Chennai	CS. No. 235/2015	P1 - M/S.AMBATTUR HOTELS PRIVATE LIMITED, REP.BY DIRECT VIJAY MOHANDAS MAHTANEY, VS. R1 - THE FLYING ELEPHANT	1. M/S.K.RAJASEKARAN 2. S.BALACHANDRAN 3. A.SWAMINATHAN VS. 1. M/S.D.C.JOLLY AND L.RAJASEKAR	24-03-2015		22-04-2022		Decreed			
16	Madras High Court	Chennai	CS.CD. 129/2021	P1 - A.D.PADMASINGH ISAAC PROPRIETOR, AACHI SPICES AND FOODS VS. R1 - MASALA FOOD PRODUCTS PRIVATE LIMITED	1. M/S C.DANIEL 2. GLADYS DANIEL 3. V.REVATHY VS. 1. M/S.A.SWAMINATHAN 2. M. AARUSEELA SUDHAKAR 3. A.PRAKASH	15-12-2021		25-04-2022		Decreed			
17	Madras High Court	Chennai	CS.CD. 55/2022	P1 - M/S KALEESUWARI REFINERY PRIVATE LIMITED, REPRESENTED BY ITS MANAGER (LEGAL) MR.A.SARAVANAN VS. R1 - M/S BANSIWALA PRODUCTS,	1. M/S.VIJAYAN SUBRAMANIAN 2. M.V.BHASKAR 3. A.MURALI VS.	10-03-2021		25-04-2022		Decreed			
18	Madras High Court	Chennai	CS. No. 477/2017	P1 - M/S.INDIAN OIL CORPORATION LTD, REp.by its Senior Manager/POA VS. R1 - R.THIRUMALAI Sole Proprietrix Shri Maruthi Agencies,	M/S.MOHAMMED FAYAZ ALI VS. 1. M/S.S.RAVEEKUMAR 2. M.HARIHARAN	21-06-2017		26-04-2022		Decreed			
19	Madras High Court	Chennai	CS. No. 475/2013	P1 - ANSARI ESTATE PVT.LTD REP.BY ITS MANAGING DIRECTOR N.M.MOHAMMED THAMEEMUL ANSARI VS. R1 - MAHADEVAN	1. M/S.KASHOK KUMAR 2. K.GANESAN VS. 1. M/S.M.S.BHARATH 2. K.PREMCHANDAR 3. GOWRI TIRUMURTI	16-07-2013		29-04-2022		Decreed			

Form 7**Summary of Commercial Cases during the month of APRIL 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Division	Chennai	754	29	45	738

APRIL 2022

COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e- filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of APRIL 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of APRIL 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of APRIL 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of APRIL 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of	Act Section
1	High Court Commercial Appellate	Chennai	OSA CAD. 48/2022	M/S.INDIAN OIL CORPORATION LTD Southern Regional Office, at No.139, Nungambakkam High Road, Chennai 600 034. VS VIVEKANANDAN S/o.Mr.Kamalakannan, No.12, Srinivasa Perumal Sannathi 3rd Street, Royapettah, Chennai 600 014. & 4 OTHERS	M/S.AAV PARTNERS M/S.GEORGE CHERIYAN	24-03-2022		04-04-2022	11	CONTESTED			
2	High Court Commercial Appellate	Chennai	OSA CAD. 49/2022	INDIAN OIL CORPORATION LIMITED Rep. by its Chief Manager(RS), and Power Agent, Mr.K.Judson, No.500, Anna Salai, Teynampet, Chennai 18. VS VIVEKANANDAN S/o.Mr.Kamalakannan, No.12, Srinivasa Perumal Sannathi 3rd Street, Royapettah, Chennai 600 014.	M/S.AAV PARTNERS M/S.GEORGE CHERIYAN	24-03-2022		04-04-2022	11	CONTESTED			

Form 7**Summary of Commercial Cases during the month of APRIL 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	157	13	2	168

APRIL 2022

COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of APRIL 2022

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registrati on	Date of e- filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of APRIL 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of APRIL 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of APRIL 2022**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of APRIL 2022**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of APRIL 2022**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11